# GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE LOK SABHA UNSTARRED QUESTION No. 2653 TO BE ANSWERED ON THE 2<sup>nd</sup> AUGUST, 2022

# **PRODUCTION AND EXPORT OF FRUITS**

# 2653. SHRI CHANDRA SEKHAR BELLANA: SHRI N. REDDEPPA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण

मंत्री be pleased to state:

(a) the details of production and exports of fruits during the last three years, State-wise;

(b) whether the Government has taken any steps to provide financial and other assistance to the States for enhancing production and exports of fruits; and

(c) if so, the details thereof and if not, the reasons therefor?

#### ANSWER

# THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) The State-wise annual production of fruits for the last three years are given in Annexure-1 and the State of Origin-wise export of fresh fruits for the last three years are given in Annexure-2.

(b Yes, Sir.

(c) The Mission for Integrated Development of Horticulture (MIDH), a Centrally Sponsored Scheme, is being implemented w.e.f. 2014-15 for holistic growth of the horticulture sector including fruits, covering all States and UTs. The Mission envisages production and productivity improvement of horticulture crops including fruits through various interventions. Activities such as production of planting material, coverage of area with improved cultivars, rejuvenation of senile orchards, protected cultivation, creation of water

resources, adoption of Integrated Pest Management (IPM), Integrated Nutrient Management (INM), organic farming, including insitu generation of organic inputs are taken up under MIDH. Capacity building of farmers and technicians are also provided for adopting improved technologies. The Scheme also envisages creation of Post-Harvest Management (PHM) and marketing for better price realization of produce.

Promotion of exports of agricultural products is an ongoing process. To promote agricultural exports, including of fruits, the Government has introduced a comprehensive Agriculture Export Policy, which is under implementation in collaboration with the States/UTs.

In addition, Agricultural & Processed Food Products Export Development Authority (APEDA) provides financial and other assistance to exporters of agriculture products including fruits under its various schemes and programmes as detailed under:

(i) **Agriculture and Processed Foods Export Promotion Scheme:** Financial assistance is provided under this scheme in three broad areas namely (i) Scheme for infrastructure Development, (ii) Scheme for Quality Development and (iii) Scheme for Market Promotion.

(ii) **Development of Common Infrastructure for agri exports**: APEDA provided financial assistance for setting up of common infrastructure facilities such as packhouses, processing units, reefer van, etc. in various States across the Country.

(iii) **Sensitaisation/ Capacity Building/ Training programmes**: Series of Capacity Building/training programmes have been carried out in Agri Clusters and States in association with the State Departments, SAUs, KVKs for the FPOs/FPCs/SHGs/Exporters in order to provide linkage of the Farmer groups to exports and to promote the entrepreneurs for becoming prospective exporters.

(iv) **e-Governance System**: To facilitate exports and strengthen the backward linkage, APEDA has implemented Traceability system such as HortiNet for potential fruits and vegetables and mangoes primarily for export to EU countries.

(v) **Collaboration with Missions/ Embassies**: APEDA has been regularly interacting with the Indian Missions abroad which enabled to tap the opportunities in the importing country's requirements arising on account of the COVID pandemic by organizing Virtual Trade Fairs (VTFs), Virtual Buyer Seller Meets and Export Promotion of GI Products

#### Annexure 1

# State-wise Production ('000 MT) of Fruits during the years 2019-20 to 2021-22 (2nd Advance Estimates)

SI. No.	State/UT	2019-20	2020-21	2021-22 (2 <sup>nd</sup> Adv. Est.)	
(1)	(2)	(3)	(4)	(5)	
1	Andhra Pradesh	18206.37	17708.31	19599.54	
2	Arunachal Pradesh	125.84	125.84	125.84	
3	Assam	2247.75	2251.97	2504.19	
4	Bihar	4262.85	4636.12	4986.74	
5	Chhattisgarh	2494.08	2483.60	2425.37	
6	Gujarat	9253.77	8243.67	8243.67	
7	Haryana	1197.97	1231.06	1262.97	
8	Himachal Pradesh	845.42	624.49	796.79	
9	Jammu & Kashmir	2549.41	2237.87	2237.87	
10	Jharkhand	1153.48	1285.69	1313.38	
11	Karnataka	7083.20	7995.97	7186.72	
12	Kerala	1973.25	1922.18	1943.18	
13	Madhya Pradesh	7947.41	8478.02	8839.86	
14	Maharashtra	11771.30	11738.00	12629.55	
15	Manipur	500.15	463.86	463.86	
16	Meghalaya	393.51	382.21	378.16	
17	Mizoram	344.91	345.18	345.36	
18	Nagaland	313.95	316.59	313.39	
19	Odisha	2309.20	2782.36	2782.31	
20	Punjab	2121.74	2202.10	2240.58	
21	Rajasthan	1015.79	924.60	957.96	
22	Sikkim	55.45	50.69	50.77	
23	Tamil Nadu	5339.60	5433.87	6738.79	
24	Telangana	2537.70	2389.18	2271.80	
25	Tripura	565.79	571.43	569.49	
26	Uttar Pradesh	11060.83	11231.46	11259.24	
27	Uttarakhand	677.36	648.90	648.90	
28	West Bengal	3614.28	3658.09	3863.95	
29	Others	117.51	117.86	121.86	
ource: DA8	All-India	102079.85	102481.17	107102.08	

Source: DA&FW

#### Annexure-2

#### State of Origin-wise Export of Fresh Fruits during the years 2019-20 to 2021-22

Qty in MT, Value in Million USD

State // IT	2019-20		2020-21		2021-22	
State/UT	Qty	Value	Qty	Value	Qty	Value
Andaman & Nicobar	17	0.02	22	0.02		
Andhra Pradesh	8952	19.37	18488	19.10	26551	23.27
Arunachal Pradesh	19	0.02			0	
Assam	45	0.01	39	0.03	88	0.17
Bihar	25853	10.04	23407	8.81	34190	12.53
Chandigarh	55	0.04			0	
Chattisgarh	135	0.13	27	0.03	916	0.31
Dadra & Nagar Haveli			135	0.04	0	
Daman & Diu	17	0.02			0	
Delhi	16052	29.00	7572	11.04	8010	8.36
Goa	2	0.00	4	0.09	0	0.01
Gujarat	49899	40.30	21896	24.86	25592	34.06
Haryana	258	0.22	370	0.25	6746	3.27
Himachal Pradesh	693	0.32			664	0.14
Jammu & Kashmir	2522	6.32	9173	7.13	17508	13.94
Jharkhand	39	0.02	151	0.08	188	0.03
Karnataka	8603	12.44	10204	12.66	23425	24.47
Kerala	53662	50.05	51778	46.86	67379	57.23
Lakshadweep	2	0.00			0	
Madhya Pradesh	2624	2.30	2871	1.96	2631	1.42
Maharashtra	354396	464.36	492456	484.74	646889	557.21
Manipur	2	0.00			0	
Meghalaya	17	0.01			0	
Mizoram	1225	0.41	1098	0.37	0	
Odisha	26	0.02	0	0.00	29	0.02
Puducherry	76	0.04	85	0.07	86	0.07
Punjab	7577	3.78	40064	16.18	18958	17.06
Rajasthan	2866	2.47	2465	1.65	3442	1.89
Sikkim	14	0.00			0	
Tamil Nadu	28601	24.72	28754	27.91	50262	43.32
Telangana	2412	5.95	709	2.11	2961	3.92
Tripura	15	0.00			142	0.11
Uttar Pradesh	107043	22.64	69594	15.30	97851	23.37
Uttarakhand	2411	1.02	899	0.38	1229	1.09
West Bengal	131942	63.20	164795	78.52	85003	40.09
Unspecified	26835	11.01	26222	8.36	38887	9.88
All-India	834908	770.25	973277	768.54	1159627	877.22

Note: State-wise export data is compiled by DGCIS on the basis of the State-of-origin code reported by the

exporters while filing the shipping bill. No validation is done by  $\mathsf{DGCl}\&\mathsf{S}$  on this field.

Source: DGCI&S, Ministry of Commerce & Industry